

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MANO. 380 of 1996
No. O.A. 199 of 1996.

(UNLISTED)

Date of Order: 2.12.96.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ASIT KUMAR SARKAR

vs.

UNION OF INDIA & ORS.

For the petitioner: Mr. P.N. Jash, counsel.

For the respondents: NONE.

O R D E R

This is presented as an unlisted motion to day by Mr. P.N. Jash, 1d. counsel, who is appearing for the petitioner. None appears for the respondents.

This M.A. be treated as a Supplementary Application since this has been filed stating certain developments subsequent to the filing of the O.A.

This be listed for hearing along with the connected O.A. no. 199 of 1996 which is fixed for hearing on 11.2.97. Reply to this Supplementary Application be filed at least a week before the date fixed for hearing regarding admission. No further time will be allowed.

Order passed this day shall be communicated by the petitioner to all the respondents.

Plain Copy to ~~mark~~ the petitioner.

Am. C.
Administrative Member

Am. C.
Vice-Chairman